

- (b) if so, the details thereof;
- (c) the salaries due to the employees of these undertakings and from which period;
- (d) by when their dues will be cleared;
- (e) the number of employees who have taken VRS in these undertakings, company-wise; and
- (f) the details of properties which are to be monetized as a part of revival plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) The Government has approved the revival plan for Bharat Sanchar Nigam Ltd. (BSNL) and Mahanagar Telephone Nigam Ltd. (MTNL) on 23.10.2019. The revival plan *inter-alia*, includes the measures to reduce the staff cost through a Voluntary Retirement Scheme (VRS) to the employees of age 50 years and above, administrative allotment of spectrum to BSNL/MTNL for providing 4G services, monetisation of assets of BSNL/MTNL, debt restructuring by raising of sovereign guarantee bonds and in-principle approval for merger of BSNL and MTNL.

(c) and (d) BSNL and MTNL have informed that salary upto the month of December, 2019 has been paid by them to their employees and all efforts are being made by them to clear the dues as soon as possible.

(e) Under the VRS offered by BSNL and MTNL, 78,569 employees of BSNL and 14,387 employees of MTNL have taken voluntary retirement.

(f) 52 properties of MTNL with tentative value of ₹22581 crore and 20 properties of BSNL with tentative value of ₹24,980 crore have been identified by BSNL and MTNL for monetization.

AGR dues of telecom companies

1623. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the telecom companies owe huge amounts under Adjusted Gross Revenue (AGR) Government;
- (b) if so, the details thereof;

(c) the details of telecom company-wise total dues and payments already received Government till date; and

(d) whether there is any difference on estimation of AGR dues by Government and Telcos, if the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) The provisional dues of the Telecom Service Providers (TSPs) as per the Department of Telecom are given in the Statement-I and Statement-II (*See below*).

(c) and (d) The TSPs-wise payments and provisional balance dues are given in the Statement-III.

Statement-I

TSPs-wise Provisional License Fee outstanding as per demand up to July-19

Sl. No.	Name of the Company	Total Outstanding (₹ cr.)
1.	Idea Cellular Ltd.	8485
2.	Vodafone Group of Companies	19824
3.	Bharti Airtel Group of Companies	21682
4.	Telenor India Private Ltd.	1950
5.	Tata Group of Companies	9987
6.	Reliance Jio Infocom Ltd.	13
7.	Bharat Sanchar Nigam Ltd.	2099
8.	Mahanagar Telephone Nigam Ltd.	2537
9.	Aircel Group of Companies	7853
10.	Etisalat DB Telecom Private Ltd.	29
11.	Quadrant Televentures Ltd.	116
12.	S.Tel Pvt Ltd.	42
13.	Videocon Telecommunications Ltd.	1033
14.	Sistema Shyam Teleservices Ltd.	302

Sl. No.	Name of the Company	Total Outstanding (₹ cr.)
15.	Reliance Communication Ltd. /Reliance Telecommunication Ltd.	16457
16.	Loop Telecom Pvt Ltd.	233
	TOTAL	92642

Statement-II

*Telecom Service Providers (TSPs)-wise provisional Spectrum Usage Charges
as on 23.01.2020*

(₹ in cr.)

Sl. No.	TSP	Total
1.	Aircel	2720.01
2.	Allianz	0.00
3.	Bharti Airtel	18041.93
4.	Bharat Sanchar Nigam Limited	5408.10
5.	Dishnet	1377.23
6.	Etisalat	18.59
7.	Idea	6501.67
8.	Loop	520.33
9.	Mahanagar Telephone Nigam Limited	673.69
10.	Quadrant	56.96
11.	Reliance Communication	4506.06
12.	Reliance Jio	196.59
13.	Reliance Telecom	958.25
14.	Sistema Shyam	165.11
15.	STel	29.74
16.	Spice*	0.00

Sl. No.	TSP	Total
17.	Tata Teleservice Service Limited	4832.03
18.	Telewing	34.28
19.	Telenor	708.28
20.	Unitech-Wireless	273.23
21.	Videocon	1008.16
22.	Vodafone	21898.82
23.	NICSI	627.11
24.	HCL	-0.09
25.	Hughes	101.00
26.	Tatanet	0.19
27.	Essel Shyam	211.84
TOTAL		70869.14

Statement-III*Telecom Service Providers-wise balance dues (Provisional)*

(₹ in crore)

Sl. No.	Name of the Company	License Fee Dues	Spectrum Usage Charges Dues	Total Dues	Payment Received (as on 28.02.2020)	Balance Dues
1	2	3	4	5	6	7
1.	Idea Cellular Ltd.	8485	6745.37	15230.37	3500	15230.37
2.	Vodafone Group of Companies	19824	17984.23	37808.23		34308.23
3.	Bharti Airtel Group of Companies	21682	13904.01	35586.01	9500	26086.01
4.	Telenor India Private Ltd.	1950	204.35	2154.35	500	1654.35

1	2	3	4	5	6	7
5.	Tata Group of Companies	9987	3836.29	13823.29	2197.37	11625.92
6.	Reliance Jio Infocom Ltd.	13	47.52	60.52	195.18	-134.66
7.	Bharat Sanchar Nigam Ltd.	2099	2890.46	4989.46	0	4989.46
8.	Mahanagar Telephone Nigam Ltd.	2537	585.88	3122.88	0	3122.88
9.	Aircel Group of Companies	7853	2376.77	10229.77	0	10229.77
10.	Etisalat DB Telecom Private Ltd.	29	2.81	31.81	0	31.81
11.	Quadrant Televentures Ltd.	116	53.93	169.93	0.69	169.24
12.	S.Tel Pvt Ltd.	42	13.67	55.67	0	55.67
13.	Videocon Telecommunications Ltd.	1033	265.09	1298.09	0	1298.09
14.	Sistema Shyam Teleservices Ltd.	302	101.44	403.44	0	403.44
15.	Reliance Communication Ltd. / Reliance Telecommunication Ltd.	16457	4682.6	21139.6	3.96	21135.64
16.	Loop Telecom Pvt. Ltd.	233	0.56	233.56	0	233.56
TOTAL		92642	53694.98	146336.98	15897.20	130439.78

Note: The due amounts may be revised once AGR figures are finalized and assessment are accordingly done and also subject to C&AG Audit/Special Audit.